

Sixteenth Lok Sabha

an>

Title: Regarding implementation of National Food Security Act in Odisha - Laid

SHRI BHARTRUHARI MAHTAB (CUTTACK): The Government of Odisha has implemented the National Food Security Act, 2013 across the State with effect from December, 2015. Under NFSA, the Union Government has to allocate the entire foodgrains (rice and wheat) required under the scheme as per the options exercised by the beneficiaries. Accordingly, the Government of Odisha has requested the Union Government to release the shortfall allocation of 99,960.154 MT rice and withdrawal of 70,322.05 MT excess wheat for the period from November, 2015 to February, 2017. The Union Government has acceded to the request of the Government of Odisha and released the said shortfall quantity of rice. But they have withdrawn equivalent quantity of wheat i.e. 99,960.154 MT instead of 70,322.05 MT. Thus, the State Government has to distribute net shortfall quantity of wheat i.e. 29,639.003 MT from their own resources to the beneficiaries of NFSA during the said period. I, therefore, urge upon the Government to release 29,639.003 MT wheat to the Government of Odisha for the period from November, 2015 to February, 2017.